THE MINISTER OF STATE THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-COOPERATION LOPMENT AND (SHRI ANNASAHEB SHINDE): Reports had been received that considerable damage had been caused to the wheat, particularly the harvested crop still awaiting threshing, by untimely and successive spells of heavy rains in the months of May and June in the States of Punjab, Haryana, some parts of Uttar Pradesh and the Union Territories Delhi and Chandigarh. Actual statistics of damage are not available except in regard to following States:-

U.P.—Loss to grain and fodder has

been to the extent of 5 to 25%.

Haryana—Over-all loss of about 3% has been estimated.

Punjab—Grain and fodder were spoiled to the extent of 10% to 33% in four districts of the State, viz. Hoshiarpur, Rupar, Ludhiana and Patiala.

Delhi—Only 3% to 5% of the unthreshed crop was partly damaged.

ALL INDIA RURAL CREDIT REVIEW
REPORT

1467. SHRI PHOOL SINGH:
DR. DEBIPRASAD CHATTOPADHYAYA:
DR. (MRS) MANGLADEVI
TALWAR:
SHRI DALPAT SINGH:
SHRI P. S. PATIL:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government's attention has been drawn to the findings of the All India Rural Credit Review Report 1969 to the following facts:—
 - (i) for every hundred households possessing less than half an acre of land, there are only 9 draft cattles;
 - (ii) for every 100 households possessing between half an acre of land

and one acre of land holding. *here are 48 draft cattle;

- (iii) for every hundred households possessing between 1 and 2½ acres of land holdings there are 98 draft cattle; and
- (b) if so, what steps Government intend to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes. According to the Report, for every hundred households, there were only 8 working cattle for holdings upto 0.49 acre, 43 those between 0.5 and 1.0 acre and 86 for those from 1.0 to 2.49 acres.

(b) Special measures have been taken by the Government of India for giving assistance to small and marginal farmers to obtain credit from institutional sources for improving their agriculture. The Plan outlay on the Scheme for the development of small and marginal farmers has recently been increased from Rs. 30 crores to Rs. 115 crores. Under this Scheme 46 Pilot Projects for the development of small farmers and 40 Pilot Projects for the development of marginal farmers and agricultural labourers will be set up in selected districts throughout the country. Among other things the Scheme provides for support to cooperative banks and other institutions to facilitate the extension of short, medium and long term credit to small and marginal farmers. Such credit will be available to them for various purposes including purchase of draught cattle and other equipment for improving agriculture.

GENERAL CODE FOR JOURNALISTS

1468. SHRI K. L, N. PRASAD: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Union Government are considering to have α general code for journalists in the country;

- (b) if so, whether some State Governments have suggested such a code;
- (c) whether it is also a fact that a ten member deligation of the journalists met the Prime Minister on the 11th August, 1970; and submitted a memorandum for ending press monopoly and requested her to setting up a separate Enquiry Commission in this regard; and
- (d) if so, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL):

(a) In the context of the freedom enjoyed by the press in this country, a code of conduct for journalists in the opinion of the Government should best be evolved by the journalists themselves.

- (b) We are not aware of any such suggestion.
- (c) A deputation of journalists met the Prime Minister on August 11, 1970 and presented a memorandum.
 - (d) The matter is under examination,

DIRECTOR OF MINES SAFETY, KODARMA REGION

1469. SHRI I. P. YADAV: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) since when the present Regional Director of Mines Safety, Kodarma Region, is working in mica field;
- (b) how many times and for how many days the mine was closed under section 22 of the Mines Act during his term of office; and
- (e) how many accidents occurred in the mines during last three years, yearwise?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SAN-MVAYYA): (a) The present Joint Director if Mines Safety was posted in Kodarma Mica field on 13-7-1967.

(b) The information is being collected and will be laid on the table of the House after it is received.

Year	Number of accidents	
	Fatal	Serious
1967	4	10
1968	2	12
1969	6	16

TELEPHONE CONNECTION FOR MEM-BERS OF PARLIAMENT

1470. SHRI SHERKHAN:

SHRI LAL K. ADVANI:

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state.

- (a) the number of Members of the Rajya Sabha and the Lok Sabha who have been given telephone connections at their permanent residences;
- (b) the number of Members of Parliament who have not so far been given telephone connections at their residences; and
 - (c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): (a) 520.

- (b) 39 M.Ps. have not been provided telephone connections at the locations intimated by them,
- (c) 31 demands are beyond operational area of 10 k.m.
- 5 demands have been received recently and installation of telephones is being arranged.
- 3 demands are pending construction of long lines for which stores are awaited.